

श्री 31/12/26

Declaration of Assets and Liabilities

Year-2025-26

SAURABH SRIVASTAVA, son of VINAY KUMAR SRIVASTAVA, aged -32 yrs, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT and presently working as ASSISTANT SECTION OFFICER in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependents.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name SNEHA	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs. 2500/-	Rs. 1500/-	-	-	-
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	<u>Savings</u> Rs. 2,25,000/- <u>PPF & FD</u> Rs. 4,20,403/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in Companies,	<u>Mutual Funds</u> 1118163/- NPS 1647,663/-	-	-	-	-
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc)	Yamaha - FZS Rs. 20,000/- Bre33a - Rs. 5,60,000/-	Maruti Egnis - 7,50,000/-	-	-	-
(vi)	Jewellery (details of weight and value)	Gold - 40 gms Value - 4,76,000/- approx	Gold - 250 gms Value - 2380000/-	-	-	-
(vii)	Other assets, such as values of claims/ interests	NIL	-	-	-	-

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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Saurabh Srivastava

B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependent - 1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number (s)- Extent (Total measurement)- Current market value	NIL	—	—	—	—
(iv)	House/Apartments, etc- Location (s)- Survey/door number Extent (Total measurement)- Current market value	HUF	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	—

(2) I give herein below the details my liabilities/ overdues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 15-02-2026
(a)	(i) Loans from Banks	—	NIL
	(ii) Loans from Financial Institutions	—	—
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to department dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—
	(d) dues to departments dealing with	—	—

Ramabharan

	telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	Assessment year - 2025-26 Income Tax paid - Rs. 1,05,080/- PAN - DISPS 8320L	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. PERSONAL DETAIL :

- i) GPF/CPF/PRAN NO :- PRAN- 110193801094
- ii) Gender :- M
- iii) Date of Birth :- 21.03.1993
- iv) Class/Group :- B (A/B/C)
- v) Cadre :- Bihar Vidhan Sabha Secretariat Service.
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Saurabh Srivastava*
Name of Employee:- SAURABH SRIVASTAVA
Designation:- ASSISTANT SECTION OFFICER
Department :- BIHAR VIDHAN SABHA

Place :- Patna

Date :- 11.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Saurabh Srivastava